

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **11.11.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|------------------------|-------------------------|
| 1. | Comp App (AT) (CH) (Ins) No. 402/2024 For Stay IA No. 1094/2024 | S Elangovan Vs ARSEC (India) Ltd. & Anr. | Mr. Ravi Rajagopalan | |
| 2. | Comp App (AT) (CH) (Ins) No. 393/2024 For Condone Delay IA No. 1071/2024 For Stay IA No. 1070/2024 | Piramal Capital and Housing Finance Limited Vs Rajendran P R & Anr. | Mr. VV Sivakumar | |
| 3. | Comp App (AT) (CH) (Ins) No. 396/2024 | Mr. T Sathisan Monitoring Committee Chairman, Splendid Metal Products Ltd. Vs Invent Assets Securitisation & Reconstruction Pvt. Ltd. | Mr. T Ravichandran | |

For Orders/Clarification

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|---|
| 4. | Comp App (AT) (CH) (Ins) No. 295/2021 | GVFL Trustee Company Pvt. Ltd. Vs Ultravolt Power Pvt. Ltd | Mr. Arun C Mohan | Mr. Vishnu Mohan |
| 5. | TA (AT) No.44/2021 (CA (AT) (Ins) No. 328/2020 For Substitution IA No. 8/2022 To Adv. Hg. IA No. 27/2023 | Vinod Kothari Vs Prudent ARC Ltd & Anr | Mr. Kartik Malhotra | R & A Legal-R1 Mr. AG Sathyanarayana - R2 |

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| 6. | Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021 | Chennai Chengelpet Tannery and Footwear General Workers Union & 4 Ors Vs Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & 5 Ors. WITH | Mr. B Arvind Srevatsa | Mr.S Satyanarayanan- R1 Mr. R Sugumaran- R5 |
| 7. | Comp App (AT) (CH) (Ins) No. 104/2021 | Ganesh Cartons India Pvt Ltd. & 3 Ors. Vs. Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & Anr. WITH | Mr.Abhinav Parthasarathy | Mr.S Satyanarayanan- R1 Mr. R Sukumaran- R2 |
| 8. | IA No. 202/2021, 641/2022 & 1042/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with IA No. 201/2021 | Muhamad Yavar Dhala, Promoter/Ex-Director of Forward Shoes (India) Pvt. Ltd. Vs Kavitha Surana, Liquidator of Forward Shoes (India) Pvt. Ltd. & 2 Ors. | Ms. Tanya Kapoor | Mr.S Satyanarayanan- R1 Mr. MS Viswanathan- R2 Mr. R Sukumaran- R3 |
| 9. | IA No.536/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 164/2023 For Stay IA No.537/2023 To Dispense with IA No.538/2023 Leave to file IA No.535/2023 | AR Transport & 20 Ors Vs Nirav Kirit Pujara, RP for Andhra Cements Ltd. & 4 Ors | Mr. K Ravindranath | Ms. D Sangamithra- R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4 Ms. Keerthikiran Murali- R5 |
| 10. | IA No.250/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 89/2024 To dispense with IA No.251/2024 | Govt. of Tamil Nadu Commercial Tax & Registration Dept., Rep by Asst. Commissioner Vs S.R. Shriram Shekher, RP of Saalim Shoes Pvt. Ltd. | Mr. B Vijay | |
| 11. | Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024 | Ravi Srinivas S Erst Managing Director, Super Agri Seeds Pvt. Ltd. Vs Mr. Kiran Gubba, Director, Gubba Cold Storage Pvt. Ltd. & Anr | Mr. TK Bhaskar | Mr. Pranava Charan- R2 |

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| 12. | IA No. 822/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 308/2024 | Mr. Rajesh Chillale Liquidator, M/s. Kanakadhara Ventures Pvt. Ltd. Vs Mr. P. Venkateswara Rao & 14 Ors | Mr. VVSN Raju | Mr. Rahul Balaji- R12 |
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For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
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| 13. | Comp App (AT) (CH) (Ins) No. 413/2022 | CA Ramasamy Shanmuggam, Liquidator of RLS Alloys Pvt. Ltd. Vs Insolvency and Bankruptcy Board of India | Mr.AG Sathyanarayana | |
| 14. | Comp App (AT) (CH) No. 69/2023 For Stay IA No.897/2023 | Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 10 Ors | Mr.Y Suryanarayana | Mr. Sriram Venkatavaradan R2 Mr. Yogesh Jagia R3 Mr. Sharad Sanghi R10 & R11 |
| 15. | TA (AT) No. 04/2024 (Comp App (AT) No. 278/2024 For Stay IA No. 6167/2024 For Exemption IA No. 6168/2024) | The Insurance Regulatory and Development Authority of India Vs Shriram General Insurance Company Ltd. WITH | Mr. Mayank Sapra | Ms. Preeti Mohan |
| 16. | Comp App (AT) (CH) No. 31/2024 For Stay IA No. 613/2024 | Insurance Regulatory and Development Authority of India Vs Shriram Life Insurance Company Limited WITH | Mr. G. Vairava Subramanian | Ms. Preeti Mohan |
| 17. | Comp App (AT) (CH) No. 66/2024 For Stay IA No. 985/2024 | The Insurance Regulatory & Development Authority of India Vs Shriram Gi Holdings Pvt. Ltd. WITH | Ms. G Vairava Subramanian | Ms. Preeti Mohan |
| 18. | Comp App (AT) (CH) No. 67/2024 For Stay IA No. 986/2024 | The Insurance Regulatory & Development Authority of India Vs Shriram Li Holdings Pvt. Ltd. | Ms. G Vairava Subramanian | Ms. Preeti Mohan |

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| 19. | Comp App (AT) (CH) (Ins) No. 36/2024 For Stay IA No. 106 & 779/2024 For Exemption IA No. 107/2024 | RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors. WITH | Ms. Pavitra Venkateswaran | Mr. Aditya Reddy- R1 Mr. Pradeep Joy- R2 Mr. Rama Subramaniam Raja R3 Mr. N Somasundar R10 Mr. H Arunachalam R21 |
| 20. | Comp App (AT) (CH) (Ins) No. 37/2024 For Stay IA No. 109 & 778/2024 | RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors | Ms. Pavitra Venkateswaran | Mr. Aditya Reddy R1, R2 Mr. Rama Subramaniam Raja R3 Mr. Pradeep Joy- R4 |
| 21. | Comp App (AT) (CH) No. 49/2024 For Stay IA No. 789/2024 | Vinod Bajaj Vs Vetril Systems Pvt. Ltd. & 2 Ors. | M/s. Sumana Naganand | M/s Sadananda & Prasad- R1-R3 |
| 22. | Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024 | Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors. | Mr. Y Suryanarayana | Mr. Yogesh Jagia-R1- R3 R5 R7 |
| 23. | Comp App (AT) (CH) No. 65/2024 For Directions IA No. 973/2024 | Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 11 Ors. | Mr. Y Suryanarayana | Mr. Yogesh Jagia- R3 |
| 24. | Comp App (AT) (CH) (Ins) No. 67/2024 | Mr. Nagarajan Vs Mohalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd. | Mr. Rohan Rajasekaran | Mr. B Dhanaraj |
| 25. | Comp App (AT) (CH) (Ins) No. 72/2024 | Employees Provident Fund Organization Regional Office Royapettah Vs CA S. Prabhu Liquidator of M/s Abra Motors Pvt Ltd. WITH | Mr. MS Viswanathan | Ms. M Pavithra |
| 26. | Comp App (AT) (CH) (Ins) No. 181/2024 For Exemption IA No. 493/2024 For Stay IA No. 492/2024 | Employees' Provident Fund Organization, Regional Office Royapettah Vs CA S Prabhu Liquidator, M/s. Abra Motors Pvt. Ltd. | Mr. MS Viswanathan | Ms. M Pavithra |
| 27. | Comp App (AT) (CH) (Ins) No. 103/2024 | Asmitha Microfin Ltd. Vs Reserve Bank of India & 5 Ors | Mr. CV Shailandharan | Mr. M Kumaresan- R1 Mr. Anand- R2 Mr. Pranava Charan R3 Mr. Menon-R4 Mr. Varun Srinivasan- R5 |

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| 28. | Comp App (AT) (CH) (Ins) No. 301/2024 For Stay IA No. 798/2024 For Exemption IA No. 797/2024 For Direction IA No. 796/2024 Leave to file IA No. 1092/2024 | Bhalakh Realtors Pvt. Ltd. & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt. Ltd. & Anr. | M/s Arva Merchant | Mr. B Ramana Kumar- R1 Mr. Kaushik N Sharma- R2 |
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For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
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| 29. | TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019) | Santhosh Ramalingam & 12 Ors. Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors | Mr. Adarsh Ramanujan | Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2 |
| 30. | TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021 | Bank Of Baroda Vs Pankaj Dhanuka IRP, Lanco Kondapalli Power Ltd. & Anr. | Ms. Praveena Gautam | Mr. Pranava Charan |
| 31. | TA (AT) No. 173/2021 (CA (AT) (Ins) No. 606/2020 For Stay IA No. 1619/2020 For Exemption IA No. 1620/2020) | Sepco Electric Power Construction Corporation Vs Mr. Sumit Binani, IRP of KSK Mahanadi Power Company Ltd. & 2 Ors. | M/s Archeus Law | M/s Shardul Amarchand Mangaldas & Co-R1 |
| 32. | TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020) For Stay IA No. 981/2023 | Shakambri Traders Vs Mr. Venkataramana Rao Nagarajan Liquidator of M/s Ashok Magnetics Limited & Anr. | Mr. SK Goel | Mr.R Subramanian- R1 Mr. ML Ganesh R2 |
| 33. | TA (AT) No. 170- 171/2021 ((CA) (AT) (Ins) 1094- 1140/2019) | BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors. | Mr. Athiban Vijay | Mr. Sanjay Gupta- R1 Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5 |
| 34. | Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021 | OPG Power Generation Pvt. Ltd. Vs AKCT Chidambaram Cotton Pvt. Ltd | Mr. Abhishek Jenasenan | Mr. T Shanmugam |

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| 35. | Comp App (AT) (CH) (Ins) No.13/2022 For Exemption IA No. 28/2022 | Mr. Yogesh Sethi Vs M/s. Aambis Food Products Pvt. Ltd | Mr. Yogesh Kumar Jagia | Mr. AK Balaji |
| 36. | Comp App (AT) (CH) No.37/2022 For Stay IA No. 409/2022 | Shreevelu Builders Pvt. Ltd. & Anr Vs Mr. C. Kathirvel & 5 Ors. | Mr. AV Arun | Mr. AK Mylsamy-R1 & R2 Mr.Y Prakash- R3- R6 |
| 37. | Comp App (AT) (CH) No. 38/2022 For Stay IA No. 422/2022 For Exemption IA No.423/2022 | Mrs. Mangala Yuvaraj Nakade Vs Shree Basveshwara Agro Foods Processing Ltd & 4 Ors. | Mr. VM Kannan | |
| 38. | Comp App (AT) (CH) (Ins) No. 110/2022 | Radico Khaitan Ltd Vs Mr. Shivadutt Bannanje & 5 Ors. | Mr. NP Vijay Kumar | Mr. TK Bhaskar- R1 Ms. P Chitra Nirmala- R2-R4 |
| | | WITH | | |
| 39. | Comp App (AT) (CH) (Ins) No. 117/2022 For Stay IA No. 276, 874/2022 & 75/2023 | Radico Khaitan Ltd. Vs Mr. Shivadutt Bannanje & 4 Ors | Mr. NP Vijay Kumar | Mr. TK Bhaskar- R1 & R2 Ms. P Chitra Nirmala R3-R5 |
| 40. | Comp App (AT) (CH) (Ins) No.153/2022 For Stay IA No.358/2022 For Exemption IA No.359/2022 | Telangana State Trade Promotion Corporation Ltd. Vs AP Gems & Jewellery Park Pvt. Ltd. & 2 Ors | Mr. Abhishek Jenasenan | Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan R2 Mr. P Soma Shekar Reddy- R3 |
| 41. | Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No.157/2023 | Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra & Anr. | Mr. Anant Merathia | Ms. Poornima Hatti- R1 Mr. Edward James- R2 |
| 42. | Comp App (AT) (CH) (Ins) No. 147/2023 | Balakrishnan Baburajan, Liquidator of Goodwin Packpet Pvt. Ltd. Vs Murali Narayanan & 5 Ors. | Mr. PV Vinod | |
| 43. | Comp App (AT) (CH) (Ins) No. 294/2023 | Enforcement Directorate, Mumbai Zonal Office-I Vs Dr. KV Srinivas & 3 Ors. | Mr. Zoheb Hossain | Mr. Anirudh Krishnan- R1 Mr. P Soma Shekar Reddy- R2 Mr. Polkampally Pavan Kumar Rao R3 Mr. Abhishek Jenasenan- R4 |

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| 44. | Comp App (AT) (CH) (Ins) No. 303/2023 For Stay IA No. 929/2023 For Directions IA No. 928/2023 For Exemption IA No. 927/2023 | NWCC Supply Chain Solutions Pvt. Ltd. Vs Metro Cash & Carry India Pvt. Ltd. WITH | Mr. Gagan Chhabra | Mr. M Roshan Atiq |
| 45. | Comp App (AT) (CH) (Ins) No. 304/2023 For Stay IA No. 931/2023 For Directions IA No. 932/2023 For Exemption IA No. 930/2023 | North West Carrying Company, LLP Vs Metro Cash & Carry India Pvt. Ltd. | Mr. Gagan Chhabra | Mr. M Roshan Atiq |
| 46. | Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No.1281/2023 | Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt. Ltd Vs Asset Reconstruction Company (India) Ltd. & Anr. | Mr. Philip Mathew | Mr. PS Ganesh- R1 |
| 47. | Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023 | Goda Ganesh, Suspended Director of M/s Barasat Krishnagar Expressways Ltd Vs State Bank of India & Anr. | Mr. Sandeep Bajaj | Mr. R Sugumaran-R1 Ms. MS Mano Ranjani-R2 |
| 48. | Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024 | Dhatri Real Estate & Developers & Anr. Vs K. Sivalingam, RP NCS Sugars Ltd. & 4 Ors | Mr. Bendi Ravi Teja | Mr.Y Suryanarayana- R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan- R5 |

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
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